

Government of India
Ministry of Finance
Department of Expenditure

LOK SABHA

UNSTARRED QUESTION NO. 2191

TO BE ANSWERED ON FRIDAY, THE 28TH JULY, 2017

06 SHRAVANA, 1939 (SAKA)

DIFFERENT RATE OF HRA

QUESTION

2191. SHRI K. KARUNAKARAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Central Government has received the representation from the Government employees from Mahe, a province of Pondichery with regard to HRA;
- (b) if so, the details thereof;
- (c) whether it is a fact that there is different rate of HRA implemented in Mahe and Pondichery;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the reaction of the Government thereto ?

A N S W E R

MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)

- (a) & (b) Yes, sir. A representation from the Federation of Service Association, Mahe was received recently regarding extension of House Rent Allowance at enhanced rate of 20% to Mahe Region.
- (c) & (d) Yes, sir. HRA with effect from 01.07.2017 is admissible @ 8% to Central Govt. employees at Mahe having population of less than 50,000, classified as 'Z' class city and @ 16% at Pondichery (UA) having population of more than 5 lakh, classified as 'Y' class city.
- (e) Since Mahe has population of less than 50,000 as per Census-2011, it does not qualify for 'Y' class city status. Therefore, the request for extension of House Rent Allowance at enhanced rate to Mahe Region has not been accepted by the Government.